

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "A" JAIPUR

श्री विजय पाल राव, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI VIJAY PAL RAO, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 1458 & 1459/JP/2018
निर्धारण वर्ष / Assessment Year : 2017-18

M/s Allen Career Institute Sankalp, CP-6, Indira Vihar, Kota.	बनाम Vs.	The ACIT, CPC-TDS, Ghaziabad (U.P.)
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: AAEFA 3972 B		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Devang Gargieya (ITP)
राजस्व की ओर से / Revenue by : Miss Chanchal Meena (ACIT)

सुनवाई की तारीख / Date of Hearing : 22/07/2020
उदघोषणा की तारीख / Date of Pronouncement: 22/07/2020

आदेश / ORDER

PER BENCH:

These two appeals by the assessee are directed against two separate orders of Id. CIT(A), Kota dated 11.09.2018 for the assessment year 2017-18 respectively. Due to prevailing COVID-19 pandemic condition the hearing of the appeals are concluded through video conference.

2. The assessee requested for withdrawal of the present appeal in view of the fact that the assessee has opted for "Vivad Se Vishwas

Scheme-2020" to settle his tax liability with the Department. A copy of application dated 21.02.2020 is also filed. The Id. DR has raised no objection if the appeals of the assessee are allowed to be withdrawn. Accordingly, in view of request of the assessee as well as the fact that the assessee has already opted for resolution of dispute and tax liability under "Vivad Se Vishwas Scheme-2020" the appeals of the assessee are allowed to be withdrawn and consequently the same are dismissed as withdrawn.

In the result, the appeals of the assessee are dismissed.

Order pronounced in the open court on 22/07/2020.

Sd/-

(विक्रम सिंह यादव)
(Vikram Singh Yadav)

लेखा सदस्य / Accountant Member
जयपुर / Jaipur
दिनांक / Dated:- 22/07/2020.

*Santosh.

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- M/s Allen Career Institute, Kota.
2. प्रत्यर्थी / The Respondent- ACIT, CPC-TDS, Ghaziabad (UP).
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File {ITA No. 1458 &1459/JP/2018}

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar